

(d) what is the annual salary and emoluments of the top official in charge of embassies at London, Washington and Moscow?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : (a) The requisite information in respect of officials who are serving for 5 years or more at a single Indian Mission abroad is given in the statement laid on the Table of the House. [Placed in Library. See No. LT—2978/70]

(b) The Indian Missions/Posts abroad have been classified into three categories, viz. A, B and C, the category 'C' stations being considered "Hard" stations.

(c) The normal period of posting to category A & B stations is three years. In stations classified as 'C', the normal tenure is three years for diplomatic officers and two years for the staff. Transfers are generally made when officials complete their normal term.

(d) The annual salary and emoluments of our Ambassadors in Washington and Moscow and our High Commissioner in London are as follows :—

|            | <i>Pay</i><br>Rs. | <i>Allowances</i><br>Rs. |
|------------|-------------------|--------------------------|
| Washington | 42,000            | 2,06,520                 |
| Moscow     | 42,000            | 1,63,560                 |
| London     | 42,000            | 1,22,220                 |

**Shortage of 'Metol' in the Processing of Cine Films**

3976. SHRI BABURAO PATEL : Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether it is a fact that Indian cine laboratories are in the danger of being closed down due to the shortage of a chemical called 'metol' used in the processing of cine films;

(b) whether it is also a fact that the State Trading Corporation used to supply the

laboratories all these years and gradually lessened its supply, cutting it off for the last two months; if so, the reasons for doing so;

(c) quantity of 'metol' required by the Indian cine laboratories every year and its cost;

(d) approximate loss in rupees if the laboratories are forced to close down; and

(e) the steps taken to ensure a regular supply of this chemical?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI RAM SEWAK) : (a) and (b). No, Sir. The State Trading Corporation has released 2,100 kgs. of Metol to Indian Cine Laboratories in January-March, 1970.

(c) The annual requirements of Cine Laboratories and other consumers in the country is estimated at 9000 kgs valued at approximately Rs. 2.5 lakhs *c.i.f.*

(d) and (e). Steps are being taken to import sufficient quantities of metol to meet the requirements of Cine Laboratories and therefore, the question of their closing down and consequent losses does not arise.

**Export of Nagpuri Oranges**

3977. SHRI N. R. DEOGHARE : Will the Minister of FOREIGN TRADE be pleased to state :

(a) the amount of foreign exchange earned by the export Nagpuri Oranges during the last three years;

(b) the name of countries to which these oranges are exported; and

(c) steps being taken to boost up the export of oranges?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI RAM SEWAK) : (a) Varietywise export statistics are not available. However, value

of oranges of all kinds exported during the last three years was as follows :—

| <i>Year</i> | <i>Value</i><br>(‘000’ of Rs.) |
|-------------|--------------------------------|
| 1966-67     | 278                            |
| 1967-66     | 298                            |
| 1968-69     | 154                            |

(b) Oranges are mainly exported to Bahrain Is., Nepal, Qatar, Muscat, Kuwait and Indonesia.

(c) In order to provide larger exportable surplus, attempts to step up production of Oranges are under way.

#### Auction of Scooters by S.T.C.

3978. SHRI N. R. DEOGHARE : Will the Minister of FOREIGN TRADE be pleased to state :

(a) the number of foreign made scooters auctioned by the State Trading Corporation during the year 1969; and

(b) the profit earned thereby ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI RAM SEWAK) : (a) 16 in the 1968-69.

(b) Rs. 18,013.

#### Rebuilding of Dalhousie and Bakloh Cantonments in Himachal Pradesh

3979. SHRI VIKRAM CHAND MAHAJAN : Will the Minister of DEFENCE be pleased to state :

(a) whether it is a fact that Dalhousie and Bakloh Cantonments (H. P.) are going to be dismantled and rebuilt; if so, the reasons thereof;

(b) how many square feet of living space (built up) is going to be dismantled and how many square feet of living space is going to be rebuilt; and

(c) the cost of construction per square foot and the cost for rebuilding these cantonments?

THE MINISTER OF DEFENCE AND STEEL AND HEAVY ENGINEERING (SHRI SWARAN SINGH) : (a) to (c). There is no intention to dismantle and rebuild the Dalhousie and Bakloh Cantonments. New constructions in lieu of those which have outlived their useful life or to meet the deficiencies at the station or additions and alterations to meet the requirements are sanctioned by the various competent authorities from time to time. The approximate building area proposed to be demolished at Dalhousie and Bakloh is 32,270 and 68,082 square feet respectively, while the new construction for married accommodation proposed at these two stations is 1,10,930 and 1,59,695 square feet respectively. The cost of construction varies according to the nature and time of the construction and its location. For married accommodation, the average cost per square foot excluding external services ranges from Rs. 30 to Rs. 32 at Dalhousie and from Rs. 23 to Rs. 27 at Bakloh. The total cost of the new construction of living accommodation at these two stations is estimated to cost approximately Rs. 112 lakhs.

#### Dehiring of Houses in Cantonments

3980. DR. KARNI SINGH : Will the Minister of DEFENCE be pleased to state :

(a) the dates of (i) hiring by the Government (ii) purchase by the present owner; and (iii) dehiring in respect of the houses which have been dehired in Ambala, Lucknow, Meerut, Poona and Secunderabad Cantonments from January, 1967 till now, in respect of each houses; and

(b) what is the total number of requests from the retired officers of the Armed Forces for dehiring of houses belonging to them in the Cantonments for the purpose of their personal occupation but such requests have not, as on date been conceded to by the Government (cases of officers possessing more than one house may be excluded)?

THE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE (SHRI M. R. KRISHNA) : (a) and (b). The information is being collected and will be laid on the Table of the House.